GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 358 TO BE ANSWERED ON THE 05TH DECEMBER, 2023

DECENTRALIZED STORAGE CAPACITY

358. SHRI KRIPANATH MALLAH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the existing storage capacity forfarmers within the country including the State ofAssam;

(b) whether the existing storage capacity issufficient as per the farmers demand across the country and if so, the details thereof;

(c) whether the Government is planning to setup decentralized storage capacity for farmers within the country;

- (d) if so, the details thereof including the State of Assam;
- (e) the details of the funds estimated for this;and
- (f) the time by which these are likely to be set up?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government is implementing Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) under which assistance is provided for construction of godowns/ warehouses in the rural areas in the States to enhance the storage capacity for agriculture produce. Under thescheme, Government provides subsidy at the rate of 25% and 33.33% on capital cost of the project based on the category of eligible beneficiary. Assistance is available to Individuals, Farmers, Group of farmers/growers, Agri-preneurs, Registered Farmer Producer Organizations (FPOs), Cooperatives, and stateagencies etc. The scheme is demand driven.

The details of the storage capacity sanctioned under AMI for different categories of promoters including farmers within the country including Assam as on September, 2023 is at Annexure.

"Further. Government implementing Central Scheme is Sector а Agriculture Infrastructure Fund (AIF) of Rs. 1,00,000 Crore to provide a medium-long facility for investment in viable projects post-harvest term loan for market infrastructure including warehousing facility and community farming assets through and financial Under the scheme, interest subvention support. a total number of 10720 applications for warehouse facilities have been sanctioned for a total amount of Rs.10,730 Cr."

As per FCI, the stock position of central pool stock is 414.75 LMT against the storage capacity of 762.49 LMT.

(c) to (f): As per the information received from Ministry of Cooperation, Government of India, the Government has approved the "World's Largest Grain Storage Plan in Cooperative Sector" on 31.05.2023, to be rolled out as a Pilot Project, for setting up decentralized food grain storage capacity through creation of various agri infrastructure at Primary Agricultural Credit Societies (PACS) level, including warehouses, custom hiring center, processing units, Fair Price Shops, etc. by leveraging the 'whole-of-Government' approach. The Plan is being implemented by utilizing the approved outlays of various Government of India (GoI) schemes, viz. Agriculture Infrastructure Fund (AIF), Agricultural Marketing Infrastructure Scheme (AMI), Mission for Integrated Development of Horticulture (MIDH), Sub Mission on Agricultural Mechanization (SMAM), Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME) and Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creation/ modernization of infrastructure facilities at PACS level.

The estimated cost of the project for each PACS would vary depending upon various parameters such as storage capacity, requirement for custom hiring centre, processing units, etc. Interest Subvention under the Agriculture Infrastructure Fund is being dovetailed with the subsidies available under the identified schemes for the construction of godowns and other agri-infrastructure at PACS level.

Presently, construction is going on in 13 PACS of 13 States/ UTs under the Pilot Project, including Pub-Bangshar SS Ltd. PACS in Kamrup District of Assam.

State- wise Progress of Storage Infrastructure as on 30.09.2023				
S. No.	State	No. of Projects Sanctioned	Capacity Sanctioned (MT)	Subsidy Released (in Lakhs)
1	Andhra Pradesh	1520	6052081	31126.97
2	Arunachal Pradesh	2	1043	6.30
3	Assam	359	1112915	7003.18
4	Bihar	1192	986102	4161.41
5	Chhattisgarh	1348	2155829	8251.21
6	Goa	1	299	0.94
7	Gujarat	12283	5783747	32772.31
8	Haryana	2253	7461090	42121.53
9	Himachal Pradesh	88	30826	180.77
10	Jammu & Kashmir	16	93027	734.79
11	Jharkhand	267	233444	911.16
12	Karnataka	4952	4275168	20576.58
13	Kerala	213	114063	581.33
14	Madhya Pradesh	7458	25084944	132841.04
15	Maharashtra	3921	7642895	32493.96
16	Meghalaya	17	26012	220.08
17	Mizoram	4	705	6.45
18	Nagaland	36	26887	354.38
19	Odisha	706	1045299	4300.55
20	Punjab	1809	7017260	24620.51
21	Rajasthan	1795	3545295	13217.39
22	Tamilnadu	1223	1460411	5336.30
23	Telangana	1241	5861778	29506.37
24	Tripura	5	28764	296.61
25	Uttar Pradesh	1243	5835513	19583.71
26	Uttarakhand	317	866359	3604.19
27	West Bengal	2609	1699843	5282.47
	Total	46878	88441599	420092.49
